

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

229. C.P. (IB)/210(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: Orix Leasing and Financial Services India Limited
VS

Kunal Jiwrajka

SECTION : Sec 95(1) of IBC 2016

Presence: Mr. Krishnakant Pandey, Counsel for the Respondent

ORDER

The counsel for the respondent submits that in C.P. 908 of 2022 vide an order dated 24.08.2023 by Court no. 2, it has already been admitted to CIRP. The respondent seeks time to produce the order of admission before the next date of hearing.

The matter is adjourned to 19.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)